

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. M .P. No. 1674 of 2020

Lavkush Sharma @ Abhishek Priyadarshi... .. Petitioner
Versus
The State of Jharkhand Opp. Party

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

For the Petitioner : Mr. Rajesh Kumar, Advocate
For the Opp. Party : A.P.P.

Through Video Conferencing

3/11.09.2020

1. At the request of learned counsel for the petitioner, post this case on 18.09.2020.

(Anubha Rawat Choudhary, J.)

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